

(क) क्या यह भी सच है कि बुलन्दशहर की कृषि उत्पाद विपणन समिति के अध्यक्ष ने अपना त्यागपत्र दे दिया है ;

(ख) क्या यह भी सच है कि सहायक कृषि उत्पाद विपणन अधिकारी, मेरठ को सीधे उससे ही त्यागपत्र मिला है ;

(ग) क्या यह भी सच है कि कृषि उत्पाद विपणन समिति ने एक मत से इस आशय का एक संकल्प पास किया है कि उक्त त्याग-पत्र को विचारार्थ समिति के पास भेजा जाय ;

(घ) यदि हाँ, तो सरकार ने ऐसी क्या कार्यवाही की है जिससे समिति को उक्त त्याग-पत्र शीघ्र ही वापिस मिल जाय ; और

(ङ) क्या सहायक कृषि उत्पाद विपणन अधिकारी ने इस त्यागपत्र को सीधे लेकर उचित काम किया है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्यमंत्री (श्री एम० एस० गुरुपवस्वामी) : (क) से (ङ). इस बारे में जो जानकारी उत्तर प्रदेश की राज्य सरकार से मांगी गई थी उसकी अभी प्रतीक्षा है और उनसे प्राप्त होने पर समा-पटल पर रख दी जाएगी ।

#### Milk Plants in Punjab

5174. SHRI R. K. SINHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have approved plans to set up three Milk Plants in Punjab;

(b) if so, the estimated cost of each plant; and

(c) whether any international agency is providing assistance for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB

SHINDE):(a)to(c). The requisite information is being collected from the Government of Punjab and will be placed on the Table of the Sabha as soon as it is received.

#### Development Corporations for Rehabilitation of Repatriates in Andaman and Nicobar Islands

5175. SHRI R. K. SINHA : will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have plans to set up Development Corporations for Andaman and Nicobar islands to rehabilitate the repatriates from Ceylon and Burma; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) and (b). The Board of Rehabilitation at its meeting held at Trivandrum on 16th September, 1968, considered a proposal for the formation of an Andamans Development Corporation. It was decided that a Subcommittee of the Board would process the proposal and work out its details for consideration by the Board. Government would consider the proposal after Board's recommendations are received on the subject.

#### Chairman of the Food Corporation of India

5176. SHRI D. N. PATODIA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have been able to take any decision for filling up the post of the Chairman of the Food Corporation of India;

(b) if so, whether the new incumbent of the post has enough practical commercial experience as would be necessary to steer the premier food trading organisation; and

(c) if not, on what consideration the appointment has been made ?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :** (a) Yes, Sir. Shri Shah Nawaz Khan has since been appointed as Chairman of the Food Corporation of India.

(b) Yes, Sir. Apart from having served for long as a Deputy Minister in the Government of India, Shri Shah Nawaz Khan has also worked as Deputy Minister for Agriculture and as Chairman of the National Seeds Corporation Ltd. In the latter two capacities in particular, he has acquired sufficient experience and knowledge of food and agriculture Administration.

(c) Does not arise.

#### Land Reforms In Tripura

5177. **SHRI KIRIT BIKRAM DEB BURMAN :** Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the progress so far made in enforcing land reforms in Tripura;

(b) whether it is a fact that land reforms in Tripura have gone comparatively slow and if so, the reasons therefor; and

(c) what further steps are being taken for expeditious enforcement of land reforms in Tripura and how long it is expected to take to complete the process ?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :** (a) to (c). The information is collected and will be placed on the Table of the Sabha as soon as possible.

#### Refusal by The Management of Patmohana Colliery to Show Registers to Labour Officers

5178. **DR. RANEN SEN :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the management of the Patmohana Colliery have refused to show various statutory registers in respect of payment of wages etc. to

Labour Enforcement Officer, Neamatpur and the Assistant Labour Commissioner, Asansol;

(b) the names of registers which they have refused to produce; and

(c) whether any action has been taken against the management ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) (a) No, Sir.** The management only asked for time to produce the records, which have since been made available for inspection.

(b) and (c). Do not arise in view of (a) above.

#### Non-Cooperation by The Management of Patmohana Colliery With The Industrial Relations Department

5179. **DR. RANEN SEN :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the management of the Patmohana Colliery has been totally non-cooperating with the officers of the Industrial Relations machinery; and

(b) if so, the steps taken by Government in this regard ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :** No, Sir.

(b) Does not arise in view of (a) above.

#### Scholarships to Scheduled Caste/Scheduled Tribe Students

5180. **SHRI P. R. THAKUR :** Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that no scholarship is awarded to a Scheduled Caste/Tribe student for post-Matric studies, whose parents/guardians' income from all sources exceeds Rs. 500 per month and that the ceiling of Rs. 500 includes the various allowances granted to Government servants;

(b) if so, the exact break-up or composition of the income, as defined under the